

Iconography etc.

- (vii) Preservation of Oral Tradition of Vedic Recitation.
- (viii) Holding of All India Elocution Contest and Vedic Convention.
- (ix) Vedic Endowment.
- (x) The Rashtriya Sanskrit Sansthan an autonomous body established under the Ministry conducts examinations for various course.
- (xi) The Rashtriya Veda Vidya Prastishthan has also been established as an autonomous body under the Ministry for the development of traditional and vedic education.
- (xii) The Central Sanskrit Board under the Chairmanship of Vice-President of India has been set up to advise the Govt. of India on policy matters pertaining to the development of Sanskrit education.

(b) No such proposal is under consideration of the Government of India.

Illegal Felling of Tress in Kerala

4946. SHRI S. KRISHNA KUMAR: Will the PRIME MINISTER be pleased to state:

(a) whether there are reports about large scale illegal felling of trees in the forests of Kerala;

(b) if so, the details thereof: and

(c) the action proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (PROF. M.G.K. MENNON): (a) and (b). Kerala State Government has reported that no large scale fellings of trees have taken place.

(c) Steps taken by State Government to strengthen forest protection and curb illicit fellings are as shown below:-

- (i) Forest sections and beats are being reorganized into forest stations on the models of police stations.
- (ii) Arms and ammunition have been supplied to forest flying squads.
- (iii) The mobility and communication facilities for the forest protection staff have been improved by providing vehicles and wireless sets.

Marble Quarries in Banaskantha District of Gujarat

4947. SHRI KASHIRAM RANA:
SHRI HARIN PATHAK:

Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware of large scale unemployment caused due to closing of marble quarries near Ambaja in Banaskantha district of Gujarat for want of clearance from the Ministry of Environment and Forests;

(b) whether proposal from Gujarat Government in this regard has been pending with the Union Government for a long time; and

(c) if so, the time by which clearance is likely to be given?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (PROF. M.G.K. MENON): (a) Information is being collected from State Government and will be laid on the Table of the House.

(b) and (c). A proposal for denotification of 198.28 hectares of marble mining lease area at Ambaji in Banaskantha district of Gujarat State was received by the Central Government in July, 1988. The proposal was incomplete, so additional information had to be called from State Government. The proposal is being examined in the Ministry.

[Translation]

Grant of Central Universities Status to Allahabad University

4948. SHRI RAMESHWAR PRASAD: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to grant Central University status to the Allahabad University; and

(b) if so, then?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) No Sir,

(b) Does not arise.

Compensation for Loss of Life and Property by Animals of Kanha National Park

4949. SHRIMOHANLAL JHIKRAM: Will the PRIME MINISTER be pleased to state:

(a) the number of people and cattle of nearby villages killed by animals, especially by lion and leopard, in the reserve area of Kanha National Park;

(b) the details of amount of compensation given to the families of those killed and to the owners of cattle;

(c) whether the compensation given is adequate as compared to the loss suffered; whether any proposal is under consideration to raise the amount of compensation; and

(d) the damage caused to the crops by animals of Kanha National Park during the last year and the current year and the amount of compensation paid for the loss of crops?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (PROF. M.G.K. MENON): (a) to (d). The information is being collected and shall be placed on the table of the House as soon as received from the State Government of Madhya Pradesh.

Visitors to Kanha National Park

4950. SHRI MOHAN LAL JHIKRAM: Will the PRIME MINISTER be pleased to state:

(a) the number of foreign tourists who visited Kanha National Park during the last three years;

(b) the new works proposed to be undertaken this year to make this National